## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.468/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name	of the Company	Deepak Kumar -Vs- ITC	Limited. & Anr.	
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 M. Kerldig Malipa 2 M. A.K. Upadlyn Dolo Fu Palitin

9/2/18

## S.No.113 - C.P. No.468/KB/2017 - Deepak Kumar vs. ITC Limited & Anr.

## ORDER

Ld. Counsel for the Petitioner is present.

Ld. Counsel appearing for the Petitioner submitted that notices were served on the respondents on 7<sup>th</sup> September, 2017 but till date no reply has been filed by the respondent.

List on 9<sup>th</sup> April, 2018.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)